(c) what action has been taken by Government against the said officer?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c) Some complaints alleging favouritism, harassment, acceptance of bribe etc. by Assistant Commissioner (Silchar) were received in Kendriya Vidyalaya Sangathan (HOTS.). These are being investigated.

## Allotment for Border Area Development Scheme in Gujarat

808. SHRI ANANTRAY DEVSHANKER DAVE; Will the PRIME MINISTER be pleased to state.

(a) whether it is fact that Rs. 18 crores were allotted to Kutch and Banaskantha District of Gujarat under the Seventh Five Year Plan period for Border area Development;

(b) if so, the amount spent during the albove plan period in each district;

(c) whether Government propose to continue this scheme; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) During 1986-87 of the Seventh Plan, the Border Area Development Programme was implemented by the Ministry of Home Affairs, who released a grant of Rs. 11 crores to the Government of Gujarat for development of infrastructure around (border areas. From 1987-88 onwards, implementation of the programme was transferred to the Ministry of Human Rosource Development, Department of Education, who released a grant of Rs. 17.27 crores to the State Government during the remaining 3 years of the Seventh Plan period for educational development in Kutch and Banaskantha districts.

(b) The information is being collected from State Government and will be laid on the Table of the House.

(c) The Programme is being contained during the Annual Plan for... 1990-91.

(d) Does not arise.

## Rehabilitation of Ex-servicemen by Ordnance Factories in the country

809. PROF. SOURENDRA BHAT-TACHARJEE: Will the PRIME MINISTER be pleased to state:

(a) whether the Ordnance Factories in different partas of the country have not provided proper rehabilitation to i the exservicemen;

(b) whether the ex-servicemen who joined the Ordnance Factories about a decade ago as Supervisors are still continuing in the same post without any promotion;

(c) if so, the details thereof;

(d) the number of such persons working in Ordnance Factories in Kanpur and Jabalpur; and

(e) what further steps are proposed to be taken to promote them with retrospective effect in order to ensure their proper rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir. Ordnance Factories have properly followed Government orders regarding reemployment of Ex-Servicemen for their rehabilitation.

(b) and (c) Yes, Sir. There are five such Supervisors, who belong to the Technical trade.

(d) One and three, respectively.

(e) The general orders relating to reemployment of ex-servicemen do not provide for any weightage for military service towards seniority for the purpose of promotion.